

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 620/GT/2025

Subject : Petition for truing-up of the Generation tariff of Tripura Gas Based Power Station (101 MW) of North-Eastern Electric Power Corporation Limited (NEEPCO Limited) for the period 2019-24 and determination of tariff for the period 2024-29.

Petitioner : NEEPCO

Respondent(s) : TSECL and 2 others

Date of hearing : **13.11.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Poorva Saigal, Advocate, NEEPCO
Shri Rishabh Saxena, Advocate, NEEPCO
Shri Basava Prabhu S. Patil, Senior Advocate, TSECL
Shri Samarth Kashyap, Advocate, TSECL
Shri Alabhya Dhamija, Advocate, TSECL
Shri Vikas Maini, Advocate, TSECL
Shri Arjun Aggarwal, Advocate, TSECL
Shri Anubhav Mishra, Advocate, TSECL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that the additional information sought by the Commission vide ROP dated 9.9.2025 has been filed after serving a copy on the Respondents. She further submitted that since the pleadings have been completed, the order in the petition may be reserved.

2. The learned Senior counsel for the Respondent, TSECL, pointed out that the appeal filed by the Respondent against the tariff order for the period 2014-19 in respect of this generating station is pending before the Appellate Tribunal for Electricity and no stay is in operation.

3. Accordingly, based on the consent of the parties, the order in the petition was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

